**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.180/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M.

Name	of the Company	Smt Biva Pyne-Vs-Findo	on Company Ltd & Ors.	
Under Section		397/398		
- B. H.		nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

1. Deep nath Roy Chowdlung 2. Somar Sengupta

ORDER

Ld. Counsel for the petitioners are present. No one is present from the respondents' side.

No time left.

List on 19/12/2017 along with the pending I.A.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Member (J)